

DIVISION BENCH  
COURT - I

**P-101**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/63(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	<b>BDAS WEB SYS PRIVATE LIMITED VS PAYABHI PAYMENTS PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearances (via video conferencing/physically)**

Mr.Gopal Kumar Khetan, PCA ] For the Financial Creditor  
Mr.Dripto Majumdar, Adv. ]

Mr.Aman Agarwal, Adv. ] For the Corporate Debtor  
Ms.Shivansi Indoria, Adv. ]

**O R D E R**

1. Due to paucity of time, time matter could not be taken up for hearing.
2. Post the matter on **30/07/2024**.

**Satyajit Roy  
(Court Officer)**

PJ